**Annexure – 7**

**Name of the corporate debtor: Maha Associated Hotels Private Limited; Date of commencement of CIRP: 20.09.2018; List of creditors as on: 28.01.2020**

**List of operational creditors (Government dues)**

**(Amount in INR)**

| S.No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Commissioner of Custom, NS-II, JNCH, NHAVA, SHENA | Centre Government | | 07.01.2019 | 3,883,548 | 2,559,348 | Excise & Taxation | - | - | NO | - | - | - | - | - | |
| | **TOTAL** | | | | **3,883,547.64** | **2,559,348** | | | | | | | | | **-** | |